

**IN HIGH COURT AT CALCUTTA
ORIGINAL SIDE**

NOTICE

It is hereby notified for information of all concerned that the Hon'ble Committee, comprising **The Hon'ble Justice I.P. Mukerji, The Hon'ble Justice Soumen Sen** and **The Hon'ble Justice Arijit Banerjee**, constituted to supervise the process for appointment to the post of Lower Division Assistant under 10 percent reservation by way of promotion class IV employees as well as eligible class III employees of this Hon'ble Court on both the Appellate Side and Original Side establishment, has been pleased to fix the modality as well as date, time and venue of the selection process to fill up the 6 (six) vacancies of different categories borne in this establishment, in the post of Lower Division Assistant under 10% reservation by way of promotion, which is as follows:-

- The written test will be of 90 (ninety) marks comprising 30 (thirty) marks in English, 30 (thirty) marks in Arithmetic and 30 (thirty) marks in General Knowledge. The successful candidate in the written test will have to appear in viva-voce comprising 10 (ten) marks.
- In order to become eligible to appear in the viva-voce, a candidate has to secure 40% (forty percent) marks [i.e., 12 (twelve) marks] in each subject and 50% (fifty percent) marks [i.e., 45 (forty-five) marks] in aggregate.
- The written test will be held on **Wednesday, the 9th December, 2020, in Court Room Nos. 8, 11 and 12 situated on the 1st floor of the Main Building of this Hon'ble Court from 5.00 p.m. onwards for a duration of 1 (one) hour 30 (thirty) minutes.** The date and time of holding viva-voce test in respect of successful candidates in the written test will be communicated later on.

The Hon'ble Committee has been pleased to resolve, inter alia, that the entire selection process for both Appellate Side and Original Side establishment of this Court will be held jointly.

Accordingly, the following employees on the Original Side establishment of this Hon'ble Court, who have applied for the post and found eligible to appear at the said selection process, are hereby asked to report at 4.45 p.m. sharp on the date and venue as mentioned hereinabove to take part in the selection process:

Sl. No.	Name	Designation	Venue
1	Sunil Kumar Mondal	Record Arranger	Court Room No.-11
2	Rajib Guha	Record Arranger	Court Room No.-11
3	Sayan Bose	Record Arranger	Court Room No.-11
4	Ankur Debnath	Sealing Clerk	Court Room No.-11
5	Ashutosh Roy	Peon	Court Room No.-11
6	Dhananjay Sarkar	Peon	Court Room No.-11
7	Suwendu Mondal	Peon	Court Room No.-11
8	Atin Maitra	Peon	Court Room No.-11
9	Dilip Kumar Sinha	Peon	Court Room No.-11
10	Somnath Goswami	Peon	Court Room No.-11

By Order,

Sd/-

Dated: Kolkata 5th December, 2020

**Deputy Registrar (Administration)
Original Side**